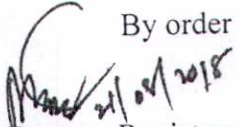


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-21/08/2018

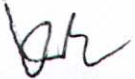
NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 21/08/2018 stand adjourned and the next date of hearing will be notified in due course.


By order
Deputy Registrar
(Judl.)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. P.A.Registrar/Dy.Registrars/AssistantRegistrars/Bar Association /CDR/SDRs.
3. Notice Board/website
4. Guard file


Assistant Registrar
(SM)